

F.No. J-11015/3/2015-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 28th December, 2015

ORDER

The President is pleased to engage the following advocates as Standing Government Counsel/Additional Standing Government Counsel in the District and Subordinate Courts in **Himachal Pradesh** for conducting the litigation in respect of Central Government for a period of three years from the date of this order or until further orders, whichever is earlier: -

1. District Courts Shimla

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Jagjeet Singh Bagga, Advocate District Courts Shimla HP	HIM/73/1992	9418026700
Addl. Standing Govt. Counsel			
2.	Naresh Kumar, Advocate, District Courts Shimla, HP	HIM/92/1993	9418140544
3.	Vikas Rajput, Sub- Divisional Courts, Shimla, District Shimla	HIM/93/2005	09418139351
4.	Bharat Bhushan, Advocate, Sub-Divisional Courts Rohroo District, Shimla, HP	HIM/353/2008	09805134934

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5.	Umesh Sharma, Advocate, Sub-Divisional Courts Jubbal District Shimla HP	HIM/196/2004	09805042942
6.	Seema Mehta, Advocate, Sub-Divisional Courts, Chaupal District Shimla, HP	HIM/99/1997	09816306003
7.	Manohar Lal Sharma, Advocate Sub-Divisional Courts Theog District Shimla	HIM/39/1993	09418003692

2. District Courts Kangra

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Himanshu Mishra, Advocate, District Court, Dharamshala, Distt. Kangra, HP	HIM/445/99	09418676746
Addl. Standing Govt. Counsel			
2.	Ram Lal, Advocate, District Court Dharamshala, Distt. , Kangra, HP 176215	HIM/152/04	09418192319
3.	Somesh Raj Dogra, Advocate, Sub- Divisional Court, Dharamshala, Distt. Kangra,	HIM/92/1992	09418080721

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4.	Narayan Thakur, Advocate, Sub- Divisional Court Dharamshala, Distt. Kangra, HP	HIM/160/99	09806533990
5.	Ashwani Kumar, Advocate, Sub- Divisional Court Indora, Distt. Kangra HP	HIM/95/04	09418372155
6.	Pankaj Sharma Advocate, Sub- Divisional Court Indora, District Kangra HP	HIM/160/04	09805820001
7.	Bikham Singh Pagrotra, Advocate, Sub- Divisional Courts Jawali, District Kangra, HP	HIM/87/1980	09817405001
8.	Abhishek Padha, Advocate, Sub- Divisional Courts, Dehra District Kangra, HP	HIM/123/04	09418091055
9.	Anuj Gupta, Advocate, Sub-Divisional Courts, Kangra, District Kangra HP	HIM/207/01	09816093900
10.	Santosh Kumar, Advocate, Sub- Divisional Courts, Baijnath, District Kangra, HP	HIM/163/03	09418421723
11.	Sonu Pundra, Advocate, Sub-Divisional Courts Nurpur, District Kangra HP	HIM/288/08	09816395199

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3. District Courts Mandi

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Lokesh Kapoor, Advocate, District Courts, Mandi, HP	HIM/101/1995	09418031304
Addl. Standing Govt. Counsel			
2.	Pradeep Parmar, Advocate, District Courts, Mandi HP, 175001	HIM/34/1989	09418114330
3.	Arun Sharma, Advocate, Sub-Divisional Courts, Sarkaghat, District Mandi HP	HIM/84/1990	09418100796
4.	Ramita Rahi, Advocate, Sub- Divisional Courts Jogindernagar District Mandi, HP	HIM/157/1998	09418200951
5.	Lokender Kuttleria, Advocate, Sub-Divisional & Distt. Courts, Mandi District Mandi HP 175001	HIM/175/2003	09418113392
6.	Prem Singh Thakur, Advocate, Sub-Divisional Courts, Sundernagar District Mandi HP 174401	HIM/130/2001	09459412139
7.	Kamalkant Chandel, Advocate, Sub-Divisional Courts, Sundernagar District, Mandi HP 174401	HIM/268/2008	09418274950

4. District Courts Chamba

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Jai Singh, Advocate, District Court, Chamba Distt., Chamba, HP	HIM/66/1992	09418013922
Addl. Standing Govt. Counsel			
2.	Balwant Singh, Advocate, CJM Court Dalhousi, Distt. Chamba, HP	HIM/38/1983	09418445022
3.	Ravinder Kumar, Advocate, District Court, Chamba Distt., Chamba HP	HIM/303/2011	09418091702

5. District Courts Kullu

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Sudhir Bhatanagar, Advocate, District Court Kullu, District Kullu HP 176215	HIM/81/1993	09418192319
Addl. Standing Govt. Counsel			
2.	Amar Chand Thakur, Advocate, District Court Kullu, District Kullu HP 176215	HIM/207/2001	09418075750
3.	Tara Chand Gautam, Advocate, District Court Kullu, District Kullu	HIM/2/1993	09816389392
4.	Kiran Ujjawal, Advocate, Sub-Divisional Court, District Kullu	HIM/101/2013	09459340793

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6. District Courts Bilaspur

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Shiv Pal Manhans Advocate, District Court Bilaspur District Bilaspur, HP	HIM/57/2004	09816332828
Addl. Standing Govt. Counsel			
2.	Pawan Kumar Chandel, Advocate, District Court Bilaspur District Bilaspur HP	HIM/15A/1993	09816089764
3.	Anil Kumar Thakur, Advocate, Sub-Divisional Court Ghumarwain District Bilaspur HP	HIM/95/2001	09817054374

7. District Courts Hamirpur

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Balwant Thakur Advocate, District Court Hamirpur District Hamirpur HP 177001	HIM/59/1982	09418131751
Addl. Standing Govt. Counsel			
2.	Praveen Kumar Bhatti, Advocate, District Court Hamirpur, District Hamirpur HP	HIM/94/2000	09418027666



3.	Pravesh Kumar Jamwal, Advocate, Sub-Divisional Courts Nadaun District Hamirpur HP 177033	HIM/94-A/1999	09816213726
4.	Dinesh Thakur, Advocate, Sub-Divisional Courts Hamirpur District Hamirpur HP	HIM/96/1993	09418047006
5.	Kamal Nayan Ji, Advocate, Sub-Divisional Courts, Barsar, District Hamirpur HP	HIM/58/2002	09418179299

8. District Courts Una


Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Suresh Airi, Advocate, District Court Una, District Una, HP 177001	HIM/131/2002	09736980666
Addl. Standing Govt. Counsel			
2.	Kharak Singh, Advocate, District Courts, Una District Una, HP	HIM/181/1995	09816401593
3.	Romesh Chander Chaudhary, Sub-Divisional Courts Amb, District Una HP	HIM/3/1979	09418345207



9. District Courts Solan

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Abhishek Thakur, Advocate, District Courts Solan, District Solan, HP 173212	HIM/147/2007	09418490729
Addl. Standing Govt. Counsel			
2.	Ravinder Thakur Advocate, sub-divisional Courts Nalagarh, District Solan HP	HIM/92/1987	9816023023
3.	Mohit sharma, sub-divisional Courts Kasauli, district Solan HP	HIM/39/2006	9418320304
4.	Harish Kaushal, Sub- divisional Courts Arki, district Solan HP	HIM/69/1988	09418108703
5.	Haminder Rohal, Sub- Divisional Courts Kandaghat, District Solan HP	HIM/224/2010	08679998000

10. Districts Courts Sirmour

Sr. No.	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Abhay Kant Aggarwal Advocate, District Courts Nahan, District Sirmour HP 173001 	HIM/20/1998	09418231138

Addl. Standing Govt. Counsel			
2.	Subhash Thakur, Advocate, sub-divisional Courts Rajgarh, District Sirmour HP	HIM/100/1998	09418474150
3.	Nitin Gupta, advocate, Sub- divisional Courts Nahan, District Sirmour HP	HIM/80/2007	09418740963
4.	Vijander Chaudhary, Advocate, Sub-Divisional Courts Ponta Sahib, District sirmour HP	HIM/37/1982	09418459369
5.	Manjeet Kumar, Advocate, Sub-Divisional Courts Ponta Sahib, District Sirmour HP	HIM/27/2001	09418269027

11. Districts Courts Rampur

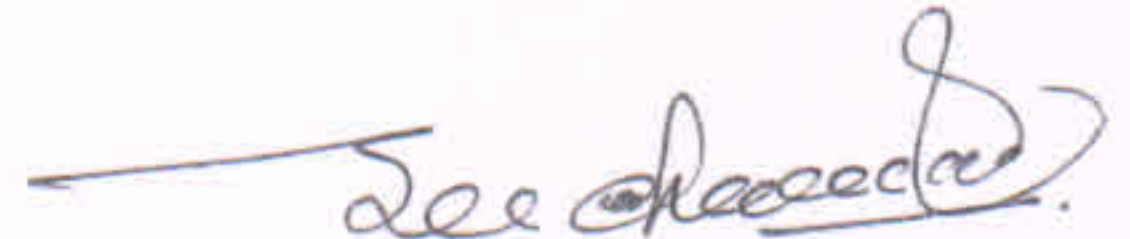
Sr. No	Name & Address	Enrolment No.	Contacts
Standing Counsel			
1.	Harender Sharma, Advocate, Districts Courts Rampur District Shimla HP	Him/415/1999	09418034650
Addl. Standing Govt. Counsel			
2.	Jeev Ram Rosta, advocate, Sub-divisional Courts Rampur district Shimla HP	HIM/332/1999	09418084863

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3.	Swatanter Kumar, Advocate, sub-Divisional courts Anni, District Kullu, HP	HIM/90/1980	09418140845
4.	Pradeep Kumar Negi, Advocate, sub-divisional Courts Reckong Peo, district Kullu, HP	HIM/53/2010	09805797599

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/1999-Judl. dated 24.09.1999 read with O.M. Nos. 27(25)/2011-Judl., dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015. The payment of professional fee and incidental expenses shall be made by the concerned Department.


3. Hindi version of this order will follow.


(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

Copy to: -

1. Shri Ashok Sharma, Assistant Solicitor General of India (Himachal Pradesh High Court), Daulat Ram Niwas, Near Aira Home, Kasumpti, Shimla-171001 for information.
2. Office of the District Session Judge Shimla, Kangra, Mandi, Chamba, Kullu, Bilaspur, Hamirpur, Una, Solan, Sirmour, Rampur, for information.
3. The Registrar, Himachal Pradesh High Court, for information.
4. The Accountant General, Himachal Pradesh for information.
5. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary, for information.
6. Hindi Unit for Hindi version of this order.
7. NIC Cell for uploading this order on the official website of the Ministry.
8. Guard file/Judicial Section with 5/s copies.


(B. S. Sharma)
Superintendent Legal (Judicial)